

*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "D" KOLKATA*

Before **Shri Waseem Ahmed, Accountant Member** and
Shri S.S.Viswanethra Ravi, Judicial Member

ITA No.694/Kol/2015
Assessment Year:2009-10

M/s Subhlaxmi Stock Management Pvt. Ltd., C/o Salarpuria Jajodia & Co., 7, C.R. Avenue, Kolkata-72 [PAN No.AALCS 8121 Q]	बनाम / V/s.	Commissioner of Income Tax, Kolkata-2, Aayakar Bhwan, P-7, Chowringhee Square, Kolkata-700 069
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri S. Jhajharia, A.R
प्रत्यर्थी की ओर से/By Respondent	Shri Niraj Kumar, CIT-DR
सुनवाई की तारीख/Date of Hearing	16-01-2017
घोषणा की तारीख/Date of Pronouncement	16-01-2017

आदेश /O R D E R

PER Waseem Ahmed, Accountant Member:-

This appeal has been filed by the assessee relating to Assessment Year 2009-10 is directed against the order passed by Commissioner of Income Tax-2, Kolkata u/s 263 of the Income Tax Act, 1961 (hereinafter referred to as 'the Act') vide his order dated 18.03.2015.

Shri S. Jhajharia, Ld. Authorized Representative appeared on behalf of assessee and Shri Niraj Kumar, Ld. Departmental Representative appeared on behalf of Revenue.

2. At the time of hearing Ld. Counsel for the assessee wished to seek permission for withdrawal of the appeal and Ld. DR has not objected the withdrawal of the same. As there is no objection from the Revenue, we permit the withdrawal of assessee's appeal. Accordingly, this appeal of assessee is dismissed as withdrawn.

3. **In the result, assessee's appeal stands dismissed as withdrawn.**

Order pronounced in open court on 16/01/2017

Sd/-
(S.S.Viswanethra Ravi)
Judicial Member

Sd/-
(Waseem Ahmed)
Accountant Member

*Dkp, Sr.P.S

दिनांक:- 16/01/2017 कोलकाता / Kolkata

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-M/s Subhlaxmi Stock Management Pvt. Ltd., C/o
Salarpuria Jajodia & Co., 7, C.R. Avenue, Kolkata-72
2. प्रत्यर्थी/Respondent-CIT,Kolkata-2,Aayakar Bhawan, P-7, Chowringhee Sq., Kol-69
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता